THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 23rd of December, 2024

Applications are invited from practicing advocates of the Gauhati High Court (Principal Seat as well as Outlying Benches) and all District Courts under the jurisdiction of the Hon'ble Gauhati High Court in the prescribed format provided under the Gauhati High Court (Designation of Senior Advocates) Rules, 2018 for the process of conferment of designation of Senior Advocate.

The application with all necessary enclosures etc. shall reach the Secretariat of Hon'ble the Chief Justice, Gauhati High Court on or before 15th February, 2025.

> By Order, Sd/- S. K. Poddar

REGISTRAR GENERAL

Memo No. HC. III-14/2024/5365-5385/ G, Dated the 23rd December, 2024 Copy to:-

- 1. The Chief Secretary, Govt. of Assam, Dispur, Guwahati/ Govt. of Nagaland, Kohima/ Govt. of Mizoram, Aizawl/ Govt. of Arunachal Pradesh, Itanagar.
- 2. The Secretary General, Supreme Court of India, New Delhi.
- 3. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
- 4. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
- 5. The Secretary (Judicial), Department of Justice & Law, Govt. of Nagaland.
- 6. The Secretary to the Govt. of Mizoram, Law & Judicial Department.
- 7. The Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department.
- 8. The Registrar (Vigilance/Admin/Judicial/Estt.(I/c)), Gauhati High Court, Guwahati.
- 9. The Registrar (Kohima Bench/ Aizawl Bench/ Itanagar Permanent Bench).

They are requested to publish the notice in their respective websites, and request the District and Sessions Judges within their jurisdiction to notify the ld. Advocates practicing in the respective district courts.

- 10. All the District & Sessions Judges of Assam.
 - They are requested to notify the learned Advocates practicing in the respective courts by uploading the Notice in the website of the District Judiciary and also circulate a copy of this Notice to their respective Bar Association.
- 11. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 12. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim, for kind information and necessary action.
- 13. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati, with a request to bring the Notice to the attention of the learned Members of the Bar Association.
- 14. The Secretary, High Court Bar Association, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun, with a request to bring the Notice to the attention of the learned Members of the Bar Association.

- 15. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati, with a request to bring the Notice to the attention of the learned Members of the Association.
- 16. The President/Secretary, All Assam Lawyers' Association, Guwahati, with a request to bring the Notice to the attention of the learned Members of the Association.
- 17. The President/Secretary, Lawyers' Association, Guwahati, with a request to bring the Notice to the attention of the learned Members of the Association.
- 18. The Project Manager, Gauhati High Court, Guwahati.

 He is requested to upload this Notice in the website of the Gauhati High Court under the heading "Application for Designation of Senior Advocates".
- 19. The Court Manager, Gauhati High Court, Guwahati.
- 20. The Private Secretary to Hon'ble Mr./Mrs. Justice______,
 Gauhati High Court, Guwahati.
- 21. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL